

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/
urgent listing/ listing of I. A's etc.be made before Hon'ble Mr. Justice A.I.S.
Cheema, Member (Judicial)

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	Shashank Agarwal
2.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Nagpal	Achal Gupta-R1 Honey Satpal- R2 Neeraj Yadav-R4 Sonakshi Dhiman- R5

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Straps Ltd.	Vikky Dang	Aastha Mehta
2.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	Krishna Kumar Singh-R1

3.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
4.	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	Adayan Agarwal

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 23 of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs. Atlantic Spinning & Weaving Mills Ltd.	Nakul Mohta	
6.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	
7.	Comp. App (AT) (Ins) No. 148 of 2020	Skyville-Residents Welfare Association Vs. Adel Landmarks Ltd. & Ors.	Alok Kr. Aggarwal	
8.	Comp. App (AT) (Ins) No. 151 of 2020	Ritusree Basu Vs. Punjab National Bank & Ors.	Piyush Joshi	
9.	Comp. App (AT) (Ins) No. 152 of 2020	Vivek Goel Vs. Pooja Finelease Ltd. & Anr.	Eccha Shukla	

For Admission (After Notice)

10.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
11.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal
12.	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	Abhishek Anand
13.	Comp. App. (AT) (Ins) No. 1146 of 2019	Prayag Polytech Pvt. Ltd. Vs. Beoworld Pvt. Ltd.	Shreya Jain	Tushar Singh
14.	Comp. App. (AT) (Ins) No. 1297 of 2019	V.K. Abdul Rahim Vs. The Federal Bank Ltd. & Anr.	Ranjay.N.	PI Jose
15.	Comp. App (AT) (Ins) No. 1383 of 2019	Rishabh Jain Vs. S.S. Enterprises & Anr.	Ashish Deep Verma	Aishwarya Adlakha Shailendra Singh- IRP

16.	Comp. App (AT) (Ins) No. 1453 of 2019	Rashesh Purohit Vs. Punjab National Bank & Anr.	Piyush Joshi	Karan Gandhi
17.	Comp. App. AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

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By Order

**-sd/-
Registrar**